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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **W.P.(CRL) 1057/2016 & CrI.M.A. 30928/2019**

**SAMSUNG GULF ELECTRONICS, FZE** .....Petitioner

Through: Mr. Saif Khan, Mr. Niraj Singh, Mr. Achuthan Sreekumar, Mr. Rohil Bansal & Mr. Sudeep Vijayan, Advocates.

Versus

**UNION OF INDIA & ORS.** .....Respondents

Through: Mr. Amit Tiwari, CGSC with Mr. Ayush Tanwar & Ms. Ayushi Srivastava, Advocate for Respondent No.1

Ms. Rekha Pandey, SPP, MEA.

Mr. Ripudaman Bhardwaj, SPP, Mr. Kushagra Kumar, Mr. Abhinav Bhardwaj & Mr. Amit Kumar Rana, Advocates for CBI.

**CORAM:**

**HON'BLE MS. JUSTICE NEENA BANSAL KRISHNA**

**ORDER**

**04.04.2025**

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There is a Farewell Reference of HMJ Dinesh Kumar Sharma, therefore, the matter be listed on 21.05.2025.

**NEENA BANSAL KRISHNA, J**

**APRIL 4, 2025**

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